

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.334 of 2020

IN THE MATTER OF:

Suri Rajendra Rolling Mills

...Appellant

Versus

Bengani Udyog Pvt. Ltd.

...Respondent

For Appellant: Shri Kumar Sumit, Advocate

For Respondent: None

ORDER
(Virtual Mode)

25.01.2021 List this Appeal for hearing Counsel for Appellant regarding admission, on 11th February, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

rs/md